

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, KURNOOL.

**PRESENT: SRI B. SYAM SUNDER,
I Additional District Judge, Kurnool
FAC. Principal District Judge, Kurnool.**

Dis.No. 1660 /Estt/2020

Dated 26-03-2020

Sub: TOTAL LOCKDOWN IN THE STATE OF ANDHRA PRADESH AND NEIGHBOURING STATES – Suspension of work in the Courts of Kurnool District Unit upto 14-04-2020 - The Work shop which is proposed to be held on 28-03-2020 is hereby cancelled –Orders– Issued – Regarding.

- Ref: 1) Notification of the Hon'ble High Court of Andhra Pradesh in ROC. No.192/SO/2020, dated 24-03-2020.
2) Proceedings of the Prl.District Judge, in Dis.No.1391 /Estt/2020, dated 11-03-2020.
3) Notification of the Hon'ble High Court of Andhra Pradesh in ROC. No.192/SO/2020, dated 26-03-2020.

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In view of the Notification of the Hon'ble High Court of Andhra Pradesh, Amaravati, in the reference 3rd cited, the undersigned is pleased to pass the following Orders by modifying Orders issued under the reference 2nd cited:

ORDER:

The Work shop which is proposed to be held on 28-03-2020 is hereby cancelled and further date will be intimated later.

B 226/3/2020
I ADDITIONAL DISTRICT JUDGE,
FAC PRINCIPAL DISTRICT JUDGE,
KURNOOL.

To

All the Judicial Officers working in Kurnool District.

Copy to

1. The President, Kurnool District Bar Association, Kurnool – with a request to communicate this Proceedings to all the Members.
2. The Superintendent of Police, Kurnool – with a request to communicate this Proceedings to all the concerned.